GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4467 ANSWERED ON:21.02.2014 SERVICE TAX AMNESTY SECHEME Kumar Shri P.;Ponnam Shri Prabhakar

Will the Minister of FINANCE be pleased to state:

- (a) the details of collections under the service tax amnesty scheme since inception;
- (b) whether the government proposes to extend the scheme further; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D. SEELAM)

(a) The details of collection under the service tax amnesty scheme is as under-

No. of applications received under VCES $\,$ Amount of Service Tax collected (Rs in crores) $\,$ 66062 $\,$ 3961.51

The figures relating to collection are provisional since the process of verification of individual payment challans is still underway.

- (b) No, Sir.
- (c) Does not arise in view of the reply to (b) above.